

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

ITEM No.17  
**C.P.(IB)No.47/BB/2020**

**IN THE MATTER OF:**

Sri Jayaram

... Petitioner

v.

M/s. Golden Gate Properties Ltd.

... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code**

**Order delivered on 13.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Siddarth Suman

For the Respondent : Shri Nischal Dev

**ORDER**

Heard Shri Siddarth Suman, learned Counsel for the Petitioner and Shri Nischal Dev, learned Counsel for the Respondent, through Video Conference. Post the case on **11.08.2021**.

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

14.07.2021  
Shruthi